

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 11703 of 2013

(Arising out of OIA-SRP-05-08-VAPI-2013-14 dated 02/04/2013 passed by Commissioner of Central Excise, Customs and Service Tax-VAPI)

Subhash Mitta

General Manager, Systematic Steel Industries Limited,
1230, First Phase, GIDC,
Sarigam, Gujarat.

.....Appellant

VERSUS

C.C.E. & S.T.-Vapi

4th Floor...Adharsh Dham Building,
Opp. Town Police Station, Vapi-Daman Road, Vapi
Vapi,Gujarat-396191.

.....Respondent

APPEARANCE:

Shri Devashish Trivedi, Advocate for the Appellant

Shri Ajay Kumar Samota, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 15.12.2023

DATE OF DECISION: 04.01.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11704 of 2013.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**

Arpita